

ITEM NO.20

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 877/2023 in W.P.(C) No. 1134/2018

NATIONAL CONFEDERATION OF RETIREES & ANR. Petitioner(s)

VERSUS

ARTI AHUJA & ORS. Respondent(s)

(FOR ADMISSION)

Date : 14-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Purushottam Sharma Tripathi, AOR
Mr. Ravi Chandra Prakash, Adv.
Mr. Amit, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Abhishek Tripathi, Adv.
Ms. Vani Vyas, Adv.

For Respondent(s) Mr. C. A. Sundaram, Sr. Adv.
Mr. Siddharth, AOR
Mr. Abhishek Gupta, Adv.
Mr. Zafar Inayat, Adv.
Mr. Amit Kumar Agrawal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List along with M.A. No. 2162 of 2022.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR